

Branch Managers of all commercial banks operating in the block as also Chairman-Secretary of the Primary Land Development Bank,

District Cooperative Bank	Member
Tahsildar	Member
APO (Credit)	Member
B. D. O.	Member

If there are several blocks in a revenue sub-division, it was felt that it would not be possible for the S.D O. to chair the BLCC. In such a case the State Governments were advised that the BDO could convene the BLCC. It was suggested that the Project Officer, DRDA and the Lead Bank Officer, Lead District Officer, could attend the meeting as special invitees.

## 2. Functions of the BLCC

- (a) Acceptance of branch-wise, scheme-wise targets;
- (b) Selection of clusters of villages and allocation of villages to various banks;
- (c) Fixing dates for credit camps;
- (d) Monitoring the progress of sanctions—number of applications sponsored by BDO to each branch, number rejected, reasons for rejections etc.
- (e) Fix up dates for meetings of Purchase Committees for assets procurement;
- (f) Monitor progress of IRDP recoveries—fix dates for recovery camps etc.
- (g) Review of implementation of schemes, conduct sample checks for verification of assets.

With reference to this Department Circular of 1984, seven State Governments had replied that they had already constituted block level committees and since these were functioning effectively there was no need to modify their constitution. Two States have constituted

BLCCs in pursuance of this Department's revised guidelines. Two States have instructed the DRDAs to constitute BLCCs with reference to these guidelines. The other States/U.Ts have not responded to this Department's circular and are being reminded regularly.

## Allotment of foodgrains to States under food for work programme

\*194. SHRI CHINTAMANI JENA :

SHRI AMARSINH RATHAWA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the foodgrains provided for Food for Work Programme are not sufficient to meet the demand of certain States which have suffered due to natural calamity, such as floods and drought; and

(b) the details of demands sent by the affected States to provide foodgrains to meet the situation, and the supply made by the Centre ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) Food for Work Programme was replaced by National Rural Employment Programme (NREP) from October, 1980. Foodgrains are now supplied to the States for distribution to workers as part of wages under National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP). These are regular employment programmes under the plan, started with a view to augment employment opportunities in the rural areas. These are not Relief Programmes for natural calamities. Under the Central Assistance for natural calamities, like drought, flood, cyclone, etc., foodgrains under Food for Work Programme are not available. However, a proposal in this regard is under the consideration of the Government of India.

2. Among the States affected by natural calamities, Rajasthan has asked for wheat under Food for Work Programme for drought relief work, Gujarat has

*asked for supply of wheat to the workers in drought relief work at the subsidised rate of Rs. 1.50 per kg. as applicable in the case of NREP and RLEGP. The matter is under consideration.*

3. The States of Rajasthan, Gujarat and Tamil Nadu have also requested for increasing the supply of foodgrains for public distribution. The position in respect of each State is as follows :

**(i) Rajasthan**

During the visit of Minister (Agriculture) in October, 1985, the State Government requested for supply of maize, bajra, jowar. Department of Food (Ministry of Food & Civil Supplies) was requested to supply these items from the Central Pool. That Department have informed that there are no stocks of coarse grains available in the Central Pool. Therefore, it is not possible to supply the same to Government of Rajasthan. However, in view of the drought conditions in the State, the monthly allocation of wheat for public distribution system to Rajasthan has been raised from 28,000 tonnes in October, 1985 to 50,000 tonnes in November, 1985. The monthly quota of rice has already been increased from 1,000 tonnes in August, 1985 to 2,000 tonnes from September, 1985 onwards.

**(ii) Gujarat**

The Government of Gujarat in the Memorandum submitted on 30.10.1985 seeking Central assistance for Drought conditions indicated :

- (a) The Food & Civil Supplies Department had sought allotment of 40,000 M.Ts. of wheat and 30,000 M.Ts. of rice from the Government of India for the month of November, 1985. Government of India had been

*requested to make allotments at this rate till the end of September, 1986.*

- (b) Government of India has also been requested to revive the Central Pool allocation of coarse grains and keeping in view the demand for coarse grains, allot 20,000 tonnes per month from November, 1985 to July, 1986.

**(iii) Tamil Nadu**

During the course of visit of Minister (Agriculture) to Tamil Nadu for assessing the situation caused by cyclone/heavy rains, the State Government requested for increasing the monthly allocation of rice from 40,000 tonnes to 1 lakh tonnes, during December, 1985 to April, 1986. The request of the State Government has been conveyed to the Minister of Food & Civil Supplies.

**Decline in percentage share of employment in West Bengal**

\*196. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of LABOUR be pleased to state :

(a) whether the percentage share of West Bengal in India's total employment has declined during the period 1977-78 to 1984-85;

(b) if so, the details thereof; and

(c) the main reasons for such decline ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c) Total employment figures both on All India basis and for West Bengal are available upto 1977-78 as per the 32nd round survey of employment/unemployment conducted by the National Sample Survey Organisation. Though some results of the latest survey 38th round (January-December 1983) have been released, the absolute figures of employment are not available. The position as